

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.1423  
ANSWERED ON 01.07.2019**

**DEVELOPMENT OF RELIGIOUS SITES OF ANDHRA PRADESH UNDER  
PRASAD SCHEME**

**1423. SHRI BALLI DURGA PRASAD RAO:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government has taken up any work in the State of Andhra Pradesh to be implemented under PRASAD Scheme and if so, the details thereof;**
- (b) whether the popular pilgrimage places like, Tirupathi, Antarvedi, Annavaram Temples in East Godavari District, and Simhachalam Temple in Visakhapatnam and in Arasavalli Temple in Srikakulam District and Goddess Durga temple of Vijayawada in Krishna District of Andhra Pradesh have been included under PRASAD Scheme; and**
- (c) if so, the funds sanctioned and allocated for each temple?**

**ANSWER**

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)  
(SHRI PRAHLAD SINGH PATEL)**

**(a): Ministry of Tourism has sanctioned the following projects in Andhra Pradesh under PRASHAD Scheme:**

- i. "Development of Amaravati Town, Guntur District as a Tourist Destination" approved in 2015-16 at the cost of Rs.28.36 Crore. The amount Rs.22.69 has been released so far.**
- ii. "Development of Srisailem Temple in Andhra Pradesh under PRASHAD Scheme" approved in 2017-18 at the cost of Rs.47.45 Crore. The amount Rs.37.96 Crore has been released so far.**

**(b): No, Sir.**

**(c): Does not arise.**

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